

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:163
ANSWERED ON:09.03.2015
DEVELOPMENT OF PETROLEUM SECTOR
Pandey Dr. Mahendra Nath;Vichare Shri Rajan Baburao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantum of foreign exchange spent on import of crude oil, gas, petroleum and other hydrocarbon products during the last three years and the current year;
- (b) whether the Government has formulated or proposes to formulate any long-term policy for the development of oil, gas, petroleum and hydrocarbon sector and reduce dependence on import of crude oil and petroleum products and if so, the details hereof;
- (c) whether any road map has been drawn to ensure sustainable energy security of the country and if so, the details there of; and
- (d) the initiatives taken by the Government to reduce import of crude oil and petroleum products so as to make India self-reliant in the production of oil and petroleum products?

Answer

MINISTER OF STATE (i 1C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to part (a) to (d) of Lok Sabha Starred Question No.163 for reply on 09.03.2015

The quantum of foreign exchange spent on import of crude oil, natural gas (as liquefied natural gas) and petroleum & other hydrocarbon products during last three years and the current year is as follows:

Value of Import (US \$ Billion)

Year	Crude Oil Products	Petroleum Natural Gas	Liquefied	Total
2011-12	139.69	14.19	6.83	160.71
2012-13	144.29	12.51	7.56	164.36
2013-14	142.96	12.26	8.55	163.77
2014-15#	95.71	9.64	7.68	113.03

April to December, 2014.

Value of Import (Rs Crore)

Year	Crude Oil Products	Petroleum Natural Gas	Liquefied	Total
2011-12	672220	68091	32874	773185
2012-13	784652	68363	41142	894157
2013-14	864875	74605	51699	991179
2014-15#	581111	59085	46712	686908

April to December, 2014.

In order to reduce dependence on imports of oil and gas for the energy needs of the growing Indian economy, following steps have been taken by the Government for enhancing domestic production:

Improved Oil Recovery (IOR) / Enhanced Oil Recovery (EOR) implemented by Exploration and Production (E&P) companies for increasing oil recovery from fields.

Reforms in Production Share Contracts.

New pricing guidelines for domestically produced natural gas approved to incentivize exploration and production of natural gas in the country.

Project for re-assessment of hydrocarbon resources in all sedimentary basins of India.

Appraisal of un-appraised areas of all sedimentary basins of India.

Policy on non-exclusive multi-client speculative survey for assessment of unexplored sedimentary basins adopted.

Policy for exploration and production of CBM and also shale oil & gas.

Policy framework for early monetisation of hydrocarbon discoveries under PSC regime.

Policy for exploration in Mining Lease Areas approved.

Conservation measures to curtail waste of scarce energy adopted.

New and renewable energy applications being promote